

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/1254/IBC/2023
PETITION NUMBER : IBA/1322/2019
NAME OF THE APPLICANT : S Raghavan & Ors
NAME OF THE RESPONDENT(S) : Daffodil Tecno India Foundation Pvt Ltd
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. J Vinoth for the Applicant. Ld. Counsel Mr. Vijay Krishnan for the Respondent.

Reply has been e-filed and the physical copy is yet to be filed.

Counsel for the Respondent is directed to file the physical copy within a week.

Applicant stated that he is not filing any rejoinder.

List the matters for **physical hearing on 24.06.2024** at the request of the parties.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk